

Shri Hem Barua: It will be very helpful if I am allowed to read it out.

Mr. Speaker: It would be very helpful if he puts a question direct.

Shri Hem Barua: What steps have the Government taken so far to see that the Chinese Embassy in New Delhi is not allowed to indulge in this sort of anti-Indian activities as reflected in the January 4th issue of *China Today*, whose language is very abusive?

Shri Jawaharlal Nehru: The Chinese Embassy at the present moment is a very attenuated embassy; there are very few persons. I forget the exact number. Most of the people have gone. As for the language, I do not know this particular article. The normal practice is that any official statement of the Government concerned is allowed to be put out by their embassy. Anything beyond that, if it is objectionable, is objected to. It is pointed out to them.

Shri Hem Barua: They objected to our publication in Peking by our Indian Embassy there. That shows that we have been tolerating them.

Shri Jawaharlal Nehru: May I point out that the official publications are permitted? I do not know to which matter the hon. Member refers. There was some such thing. There was a long argument about it. Letters have been printed. But the rule is that the official publications are permitted.

Mr. Speaker: He wants to know whether any steps are being taken to prevent such vitriolic statements by the Chinese.

Shri Jawaharlal Nehru: As a matter of fact, quite a number of issues of *China Today* have been banned. I do not know about this particular article and what it contains.

Shri Tyagi: Are we allowed to publish anything in China?

Mr. Speaker: Order, order. |

Shri Hem Barua: The decline in the Chinese personnel in their embassy here does not indicate any diminution of their mischievous activities.

Mr. Speaker: Order, order. Next question.

Long-Term Arrangements for Supply of Weapons

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Shri Sivamurthi Swamy:
 *377. } **Shri P. C. Borooah:**
 } **Shri P. G. Dubey:**
 } **Shri S. B. Patil:**

Will the Minister of Defence be pleased to state:

(a) whether any long-term arrangements for supply of our defensive weapons have been settled with U.K. and U.S.A.; and

(b) if so, main features thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The arrangements so far made contemplate supply by the Governments of United States of America and Great Britain, of certain of our immediate requirements of weapons and equipment.

Shri Sivamurthi Swamy: May I know whether any estimate has been made as to the financial outlay, how much amount will be involved, in this agreement?

Shri Y. B. Chavan: No exact estimate of the financial terms has been made.

Shri P. C. Borooah: May I know whether the Director of the U.S.A. Agency for International Development, Mr. Bell, visited New Delhi recently and discussed various aspects of the U.S. arms aid and if so, what steps are going to be taken in that matter?

Shri Y. B. Chavan: I would require notice.

Some Hon. Members: We did not hear.

Mr. Speaker: He said he would require notice.

Shri Vidya Charan Shukla: May I know whether the long-term arms supply is going to be on the basis of lend-lease or whether any other system has been envisaged for the supply of arms on the long-term basis?

Shri Y. B. Chavan: Not on any lend-lease basis but certainly it is going to be in the form of aid.

Shri R. G. Dubey: May I know whether heavy equipments are also included in this arrangement?

Shri Y. B. Chavan: It depends upon how we define heavy equipment.

Shri Ranga: We could not hear. *(Interruption)*.

Mr. Speaker: The demand is that it was not a full answer to the question. The answer has not been completed perhaps.

Shri Ranga: We are not able to hear you properly. Please speak a little louder.

Shri U. M. Trivedi: Kindly do not turn your face while speaking.

Mr. Speaker: The answer was that it depends upon the nature of the equipment.

Shri Y. B. Chavan: Heavy equipment should be defined.

Shri Ranga: It ought to be known to the hon. Minister. He has his own understanding. In the light of it, let us have some enlightenment from him.

Shri Y. B. Chavan: I do not know what heavy equipment he has in mind. When I have to answer a question from an hon. Member, I must know what he has in mind. *(Interruptions)*.

Shri Harish Chandra Mathur: He can answer according to what is generally understood by heavy equipment.

Mr. Speaker: The answer might be given, whatever the Minister thinks is heavy equipment, according to him.

Shri Y. B. Chavan: If it is heavy equipment connected with infantry that is meant, the answer is 'yes'.

Shri P. C. Borooah: May I know what is the size of the assistance that we are seeking from the United States and U.K. and to what extent those countries have indicated their intention to comply?

Shri Y. B. Chavan: In terms of finance, the size was not worked out. It was worked out in terms of our requirements. Our requirements are of different types—immediate requirements, requirements of our air defences and requirements of expanding our defence production. These are the three different types of requirements, but they were not worked out in terms of finance.

Dr. K. L. Rao: May I know whether the long-term arrangements include the establishment of centres for training engineers in the design and construction of modern weapons?

Shri Y. B. Chavan: Yes.

Shri A. P. Jain: What was the amount of our indent and what percentage of it has been received?

Shri Y. B. Chavan: I can say that only one part of it has been agreed to. As far as the immediate requirements of raising new divisions of infantry are concerned, there are certain decisions. There are no decision about air defences and about expanding the defence production.

Shri A. P. Jain: My question was different. What was the amount of our request and what proportion of the request was received? That was my question.

Mr. Speaker: Would he insist on all those particulars to be given here?

Shri Y. B. Chavan: I said, it was difficult to work out the whole requirements in terms of finance. So, it will be very difficult to work out the proportion also. One aspect has been certainly agreed to and I have indicated what that aspect is.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Perhaps it may not be considered desirable to give detailed answers to such questions as to what arms have come, what is their nature and so on.

Mr. Speaker: I suggested to the hon. Member whether he would insist on that information being given.

Dr. L. M. Singhvi: May I know whether the Government tried to obtain these weapons on a lend-lease basis and if not, what were the specific reasons? Or, was any effort made and it was not successful?

Shri Y. B. Chavan: We are not saying that we have not taken weapons on lend-lease basis. I did say it was in the form of aid.

Indians in Brunei

*378. **Shri Hari Vishnu Kamath:** Will the Prime Minister be pleased to state:

(a) whether the recent upheaval in Brunei had affected the lives and property of Indian nationals residing there;

(b) if so, in what manner;

(c) whether the Indian Commissioner in Singapore visited Brunei during that troubled period; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). No Indian national lost his life and no case of loss of property has been brought to our notice.

(c) and (d). The Consular Attache, Commission of India, Singapore, was sent to Brunei by the High Commissioner as soon as the military

situation allowed it. He visited Brunei from 21st to 24th December, 1962 to check the welfare of the Indian nationals.

Shri Hari Vishnu Kamath: Has the attention of the Government been drawn to a statement made by the Assistant Commissioner or the Consular Attache, whatever be his designation, to the Commissioner in Singapore to the effect that Indians in Brunei were well able to look after themselves and he was not required to go there?

Shri Dinesh Singh: I have said that there had been no loss of life and no case of loss of property.

Mr. Speaker: The hon. Member wants to know whether he was not able to go there, because of the circumstances there.

Shri Hari Vishnu Kamath: He is reported to have said that "Indians in Brunei can well look after themselves; I need not go there". Is that a fact.

Mr. Speaker: The Minister has answered that he did go there.

Shri Hari Vishnu Kamath: He went after the whole thing was over.

Shri Dinesh Singh: He went there as soon as the military situation there allowed him to go.

Shri Hari Vishnu Kamath: Has the Government not given clear instructions to our Missions abroad that one of their main functions and duty is to look after the interests of Indian nationals? In Ethiopia also, Sir, a couple of years ago the same thing happened, the Minister there did not care to look after the Indian nationals there when there was an uprising in Ethiopia—it was reported in the Press. Have they issued clear instructions as to what their duties are?